

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 1**

ITEM No.105  
CP(IB) 587 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Shrimali Industries Pvt Ltd  
V/s  
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 14/11/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Monaal J. Davawala, Advocate.  
For the Respondent : Mr. Devashish K.Trivedi, Advocate.

**ORDER**

List before the Regular Bench on 21.12.2022

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**